

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

REVENUE DEPARTMENT

NOTIFICATION

Leh, the 18th of September, 2026

S.O.271 - In exercise of powers conferred under proviso to **Section 13 of the Jammu and Kashmir Reservation Act, 2004**, the Administration of Union Territory of Ladakh hereby, invests Naib-Tehsildars holding the independent charge of a Tehsil and exercising the powers of Assistant Collector of the First Class with the powers to issue the **Reserved Category Certificates** and **Income Certificates** within the local limits of their respective jurisdiction.

This notification shall come into force from the date of its publication in Official Gazettee.

By Order and in the name of the Lieutenant Governor of Union Territory of Ladakh.

**Sd/-
(Shurbir Singh, IAS)
Commissioner/ Secretary, Revenue,
UT of Ladakh.**

Copy to the: -

1. Chief Secretary, Union Territory of Ladakh for kind information.
2. Additional Secretary, JKL Affairs, MHA, GoI for kind information
3. Director General of Police, Union Territory of Ladakh for kind information.
4. Administrative Secretaries (All), Union Territory of Ladakh for kind information.
5. Secretary to Hon'ble Lieutenant Governor, Union Territory of Ladakh for kind information of Hon'ble Lieutenant Governor, Union Territory of Ladakh.
6. Deputy Commissioner (All), Union Territory of Ladakh for kind information.
7. Technical Director, NIC For uploading on the Union Territory website.
8. Office file.

**Sd/-
(Anupam Bhardwaj, JKAS)
Under Secretary, Revenue,
UT of Ladakh.**

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